Annexure-3

Name of the Corporate Debtor: Venus Controls & Switchgear Pvt. Ltd.; Date of commencement of CIRP: 25.11.2021; List of creditors as on: 13.05.2022

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted								Amount of			(Amount in INR)
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest	Whether related party?	% of voting share in CoC		dues, that may be set off	claim not	Amount of claim under verification	Remarks, if any
1	Bank of Baroda Stressed Asset Mangement Branch, Avani Heights, 1st Floor, 59A Chowringhee Road, Kolkata 700020 E: samkol@bankofbaroda.com	15.12.2021	528,542,985	528,542,985	Cash Credit, LC / BG	290,500,000	528,542,985	Refer Note 1 below	No	95.23%	-	-	-	-	-
	Total:		528,542,985	528,542,985		290,500,000	528,542,985			95.23%			-	-	

NOTE: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS

Note No.	Name of Creditor	Amount of Claim admitted	Primary Security	Colleteral Securities	Guarantees
1	Bank of Baroda 528,542,985 First charge		First charge by way of	(a) First Charge over Plant & Machinery and other Fixed Assets of the Company;	Personal Guarantee:
	Stressed Asset Mangement		hypothecation on all Current Assets		(1) Mr. Shyam Sundar Patodia
	Branch, Avani Heights, 1st		of the company (i.e. stocks of raw	(b) Equitable Mortgage (EM) on the following properties / policies and term deposits:	(2) Mrs. Manju Patodia
	Floor, 59A Chowringhee		material, WIP and finished goods,	1) Plot No.26 & 27, Sector 37, Pace City, Phase I, Gurgaon in the name of the Company (i.e. CD);	(3) Mr. Vijay Kumar Patodia
	Road, Kolkata 700020		book-debts, advance to suppliers	2) Premises no.2, 2nd floor, Keshowjee Chambers, 3A, Pollock Street, P.S. Hare Street, Kolkata 700 001, in the name of Shyam Sundar	
			etc. wherever located and all other	Patodia and Manju Patodia, (both directors);	Corporate Guarantee:
	E:		current assets) both present and	3) Office space at unit nos. 406 & 407 on the 4th floor, at "Ashoka House, 3A, Hare Street, Kolkala 700 001, owned by Coramondal	(1) Coramondal Properties &
	samkol@bankofbaroda.com		future.	Properties & Finance Pvt. Ltd.;	Finance Pvt. Ltd.
				+661	
	N. 4			4) Office space at unit nos. 505, 506 and 507 together with 2 car parking spaces on the 5th floor at "Ashoka House, 3A, Hare Street,	(2) Samir Commerce & Finance
	<u>Note:</u>			Kolkata 700 001 owned by Panchwali Enclave Pvt. Ltd.;	Pvt. Ltd.
	The details of security			5) Industrial Plot no. 715-P, Pace City, Phase II, Industrial Estate, Sector 37, Gurgaon, Haryana, in the name of Ms Automate Electro	
	have been complied from the sanction letter bearing			Engineering Co. Pvt. Ltd.; 6) Industrial Plot no.9, Pace City, Phase-I, Industrial Estate, Sector 37, Gurgaon, Haryana in the name of Ms Automate Electro	(3) Kalamunj Housing Pvt. Ltd.
	reference IBB: KOL: ADV:			Engineering Co. Pvt. Ltd.;	(4) Glowing Builders Pvt. Ltd.
	2014-15/403 dtd.			7) Landed Properties having an area of 42 cottahs, 4 chittaks, 105.50 sq. ft. at Rs. 127A/3 Manicktala Main Road, Kolkata 700056	(4) Glowing Builders P vt. Etd.
	21.09.2015 issued by Bank			owned by (i) Kalamunj Housing Pvt. Ltd.; (b) Glowing Builders Pvt. Ltd.; (c) Mandiv Properties Pvt. Ltd.; (d) Manvijay Residency Pvt. Ltd.;	(5) Mandiv Properties Pvt 1 td
	of Baroda, forming an			B) Fixed beposit Receipts (FDR), in the name of the Company (i.e. the CD) held as collateral security (under li+G61en) for entire credit	
	integral part of the claim			facilities (along with interest accrued thereon from time to time in case of renewal or otherwise) bearing FDR receipts no. (i)	(6) Manvijay Residency Pvt. Ltd.
	document in Form C. filed			115203/9452: (ii) 115202/9937; (iii) 115203/9938; (iv) 115203/9939; (v) 115203/9980; (vi) 115203/9987; (vii) 115203/10270; (viii)	
	by the said Financial			115203/6598.	(7) Panchwati Enclave Pvt. Ltd.
	Creditor.			9) Fresh EM of Flal at DLF Kolkata [Proposed];	
				10) Insurance Policies & Term Deposits	(8) Automate Electro
				11) Following Registered Mortgage and charge was also created with ROC for adhoc of Rs. 4.00 crore:	Engineering Company Pvt. Ltd.
				a) Flat measuring an area of 2736 sq. fl. (more or less) super built-up area, being Flat no. 2UB on the 2nd floor of the Uttara Block, of the	
				G+21 storied building namely MANIKALA;	
				b) Flat no. 4UB on the 4th floor of the Uttara Block, of the G+21 storied building namely MANIKALA, measuring an area of 2693 sq. ft.	
		IP Regn. No. IBBI / IPA-001		(more or less) super built-up area;	
		P Regn. No.		c) Flal no. 8UB on the 8th floor of the Uttara Block, of the G+21 storied building namely MANIKALA, measuring an area of 2693 sq. ft.	
		(S IBBI / IPA-001)		(more or less) super built-up area;	
		★ / IP-P01482		together with proportionate undivided, Impartible share in land and premises along with common rights and facilities and amenities as	
		12251	anam Brahma	available in the said premises and also undivided proportionate share of land underneath the building, located at 158C, Manicktala Main	
		Lency Professi	0.000000	Road, P.S. Manicktala, Kolkata 700 054.	
		1110		Above properties (i.e. of sl. no. 11) are in the name of (i) Patodia Real Estate & Builders (P) Ltd.; (ii) Bikalpa Vanijya Pvt. Ltd.; (iii)	
				Matashree Merchants (P) Ltd.; (vi) Gobbalaji Vyapaar (P) Ltd.; (v) Beautiful Vyapaar (P) Ltd.; (vi) Kohinoor Vanijya (P) Ltd.; (vii) Jai Ambe	
				Nirman (P) Ltd.; (viii) Surface Tracon (P) Ltd.; (ix) Jai Gauri Towers (P) Ltd.; (x) Jai Bhawani Niketan (P) Ltd.	